- (ग) क्या सरकार ने प्रत्येक तीर्थयात्री को दी जाने वाली भारतीय मुद्रा के विषय में कोई नीति श्रपनायी है; यदि हां तो वह नीति क्या है; श्रीर
- (घ) हज यातियों द्वारा 1964-65, 1965-66 ग्रौर 1966-67 में से प्रत्येक वर्ष के दौरान कितनी कितनी भारतीय मुद्रा खर्च की गयी।

## †[Indian Currency spent on Haj Pilgrims

- 60. SHRI NIRANJAN VARMA: Will the PRIME MINISTER be pleased to state:
- (a) the total number of pilgrims who went to Haj from India during 1966-67;
- (b) the amount of Indian currency spent by these pilgrims;
- (c) whether Government have adopted any policy in relation to the grant of Indian currency for each pilgrim; if so, what is that policy; and
- (d) the amount of Indian currency spent during each of the years 1964-65, 1965-66 and 1966-67 by the Haj Pilgrims?

## प्रधान मंत्री (श्रीनती इन्दिरा गांधी) (क) 15,544।

(ख) से (घ) इस बारे में सरकार को कंई जानकारी नहीं है क्योंकि सऊदी अरब की यात्रा पर जाने वाले यातियों को अपने साथ भारतीय मुद्रा ले जाने की इजाजत नहीं दी जाती।

लेकिन हज के लिए जाने वाले लोगों को सरकार विदेशी मुद्रा देती है। 1967 के हज से पहले, सरकार प्रति व्यक्ति 1,000 रूपये तक की विदेशी मुद्रा की इजाजत दिया करती थी लेकिन रूपये के प्रवम्ल्यन की वजह से 1967 से यह रकम बढाकर 1575 रूपये तक कर दी गई है। 1965, 1966

†[ ] English translation.

भौर 1967 के दौरान ऋमशः 1,65,75,290 रूपये, 1,52,76,460 रूपये भौर 2,38,83,205 रूपये के बराबर मूल्य की विदेशी मुद्रा दी गई थी।

†[THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) 15,544.

(b) to (d) Government have no information as the pilgrims are not permitted to carry any Indian currency with them on their pilgrimage to Saudi Arabia.

Government, however, issue foreign exchange to the persons going on Haj pilgrimage. Prior to 1967 Haj, Government permitted foreign exchange to the extent of Rs. 1,000 per pilgrim but from 1967 this amount was increased to Rs. 1,575 per pilgrim due to the devaluation of the Rupee. Foreign exchange worth Rs. 1,65,75,290, Rs. 1,52,76,460 and Rs. 2,38,84,205 was issued to the pilgrims during the Haj 1965, 1966 and 1967.]

## ‡Posts Reserved for Scheduled Castes on Border Roads

- 99. SHRI B. K. GAIKWARD: Will the Minister of DEFENCE be pleased to state:
- (a) the number of seats reserved for the Scheduled Castes and Scheduled Tribes for the posts of Assistant Executive Engineers on the Border Roads (GREF) during the year 1967;
- (b) the number of Scheduled Castes and Scheduled Tribes who were called for interview by the U.P.S.C. on the 6th December, 1967; and
- (c) how many of them have been taken?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) The number of posts reserved for candidates belonging to Scheduled

<sup>†[]</sup> English translation.

<sup>‡</sup>Transferred from 14th February, 1968.

Castes and Scheduled Tribes for the posts of Assistant Executive Engineers are as under:-

	Reserved for Candidates	
	Scheduled Castes	Scheduled Tribes
A. E. E. (Civil) A. E. E.	6	3
(Mechanical)	3	1

- (b) On 6th December 1967, the Commission had called for interview 16 candidates belonging to Scheduled Castes and one belonging to Scheduled Tribes for posts of Assistant Executive Engineers (Civil). Of these, 10 Scheduled Castes and one Scheduled Tribes candidates actually appeared at the interview.
- (c) One candidate belonging to Scheduled Castes was selected out of those interviewed on the 6th December 1967. An offer of appointment has been issued to this candidate.
- \*\* †Khan Ardul Ghaffar Khan's Will-INGNESS TO SETTLE IN INDIA
- 111. SHRI M. RUTHNASWAMY: Will the PRIME MINISTER be pleased to state:
- (a) whether Khan Abdul Ghaffar Khan has shown his willingness to settle down in India if the Government of India invites him; and
- (b) if so, the reaction of the Government of India thereto?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) and (b) Government have seen only press reports quoting the views of some people in this regard. The question of reaction does not arise.

†HOSTILE ACTIVITIES BY MIZOS

114. SHRI JAIRAMDAS DAULAT-RAM: Will the PRIME MINISTER te pleased to state:

(a) whether it is a fact that hostile Mizos are operating from Maimi and Kachalong situated inside East Pakistan and forcibly collecting money from Mizo villages within India; and

Sardar Swaran Singh

re Kutch

(b) if so, what is the number of protests made by the Government of India to the Government of Pakistan regarding facilities provided by Pakistan for training and equipping Mizos, Nagas, Khasi and other hill people of our Eastern frontier region and providing them with a military base for their hostile operations against India?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) It is a fact that a number of camps have been set up in the Chittagong Hill Tracts District of Pakistan, where Myani and Kasalong areas are located for imparting military training to Mizo hostiles. Recently, an arme**d** gang of hostile Mizos operating from this area also looted at gun-point some cash and clothes etc. from the shopkeepers of a small bazar in Tripura.

Between March 1966 and (b) August 1967, ten protest notes have been sent to the Pakistan High Commission at New Delhi.

## 12 Noon

MR. CHARMAN: Calling attention to a matter of urgent public importance. Shri Dahyabhai Patel.

SHRI DHAYABHAI V. (Gujrat): Sir, with your permission . . .

PERSONAL EXPLANATION SARDAR SWARAN SINGH RE. KUTCH

MINISTER OF DEFENCE (SARDAR SWARAN SINGH): Chairman, I only wanted to point